

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**8. IA 5742/2023 In C.P. (IB)/527(MB)2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2024**

**NAME OF THE PARTIES: - IA 5742/2023 Dheeraj Reddy Jinna**  
**V/s**  
**Mr. Vijay Kumar V. Iyer Resolution**  
**Professional of Future Retail Limited**  
**IN THE MATTER OF**  
**Bank of India**  
**V/s**  
**Future Retail Limited**

**Section: 60(5), Rule 11 of NCLT, 2016 U/s 7 of (IBC)**

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**ORDER**

Adv. Aniruth Purusothaman a/w Adv. Ketan Gupta appeared for the Petitioner. Adv. Saloni Shah appeared for the CoC. Adv. Rishabh Jaisani a/w Harit Lakhani appeared for the RP/ Respondent through VC. The matter is taken up for pronouncement of order in respect of IA.No.5742/2023 in CP(IB) 527(MB)2022. Order pronounced vide separate sheet. **IA.No.5742/2023 is dismissed.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**